

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/312(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	PHILIPS INDIA LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

Appearance (via video conferencing/physically)

Mr. S.N. Mookherjee, Sr. Adv.] For the Petitioner

Mr. Ratnanko Banerji, Sr. Adv.

Mr. Joy Saha, Sr. Adv.

Mr. Shaunak Mitra, Adv.

Mr. Rishav Banerjee, Adv.

Mr. Naman Chowdhury, Adv.

Ms. Rusha Mitra, Adv.

Mr. Aman Yagnik, Adv.

Mr. Mehul Saha, Adv.

Mr. Jishnu Saha, Sr. Adv.] For Respondent Minority Shareholders

Mr. Reetobroto Mitra, Adv.

Ms. Labanyashree Sinha, Adv.

Mr. Ramanuj Ray Chaudhuri, Adv.

Ms. Swastika Sengupta, Adv.

ORDER

1. Ld. Sr. Counsels/Ld. Counsels for the parties present.
2. Heard Ld. Sr. Counsel Mr. S. N. Mookherjee at length.
3. Post this matter for further hearing on **12.08.2024** at **12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**